

[*Translation*]

**Participation of Industrial Houses in
Implementation of Rural Development
Programmes**

192. SHRI R.M. BHOYE : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn towards the necessity of participation of business and industrial houses in the rural development programmes;

(b) if so, the reaction of Government thereto; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) to (c). The Union Government have already set up a scheme entitled "National Fund for Rural Development" which is being administered by the Department of Rural Development where in all tax-payers and others including the business and industrial houses can participate in the implementation of rural development schemes.

The National Fund for Rural Development has been set up under the Resolution of the Government of India in the Cabinet Secretariat No. 81/1/4/83-Cab. dated the 10th February, 1984. all tax-payers and others including the business and industrial houses are eligible to donate to the Fund. All such donations are fully exempt from income tax and all donors can claim income-tax deduction on their donation under Section 80 G of the Income Tax Act, 1961.

[*English*]

**Scheme for Self Employment of
Educated Unemployed Youth**

193. SHRI T. BALA GOUD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to introduce schemes like Employment for the Educated Unemployed Youth and the Self Employment Programme for the Urban Poor in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) The Centrally Sponsored scheme of Training of Rural Youth for Self Employment (TRYSEM) is in operation in all States and UTs. of the country. The objective of TRYSEM is to provide technical skills to rural youth from families below poverty line to enable them to take up self employment or employment on wages in the fields of Agriculture, Industry, Services and Business.

(b) The target group for TRYSEM comprises of rural youth between the ages of 18-35 from selected families living below the poverty line. The trainees receive stipends, a free tool kit etc. during the period of training. After completion of training they are entitled to loan and subsidy facilities under the Integrated Rural Development Programme for setting up self-employment ventures.

A Statement showing the progress of TRYSEM during the last three years in Andhra Pradesh is given below.

STATEMENT

Progress under TRYSEM in Andhra Pradesh during the last 3 years.

Item	1985-86	1986-87	1987-88
1. Number of youth trained	1788	10394	11382
2. Number of youth self-employed	4389	4633	6406
3. Number of youth wage employed	NR	1068	1039
4. Total Number of trained youth employed	4389	5701	7445
5. Expenditure on Training (Through IRDP) (Rs. in lakhs)	126.59	138.40	168.54
6. Infrastructure assistance to training institutions (Central Share) Rs. in lakhs)	7.09	30.05	38.80

Export Committee to Review the Recommendations Made by ACPC on price Policy for Rabi Crops

194. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government had constituted an expert Committee for determining FAO specifications for oilseeds on the recommendations of the Agricultural Costs and Prices Commission on price policy for Rabi crops of 1987-88;

(b) whether the Committee has submitted its reports; and

(c) if so, the details thereof and whether the recommendations of the Committee have been considered by Government?

THE MINISTER OF STATE IN THE DEPARTMENTS OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir. However, such an

Expert Committee was set up on the recommendations of the Commission in its report for Rabi crops of 1986-87.

(b) and (c). The Committee has since submitted its report. The recommendations given by the Committee cover standardisation of Fair Average Quality and one grade below Fair Average Quality for oilseeds such as groundnut pods, mustard, toria, soyabean, sunflower and safflower under price support scheme. Besides, the Committee has recommended upgradation of technical facilities at Mandi level. The Government has accepted the recommendations of the Committee and necessary guidelines have been issued for follow up action by all concerned.

Karnataka High Court Judgement Regarding Kannada Language

195. SHRISYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: